

TAMIL NADU STATE LEGAL SERVICES AUTHORITY
NORTH FORT ROAD, HIGH COURT CAMPUS, CHENNAI – 600104.

Patron – in – Chief:
THE HON'BLE THE CHIEF JUSTICE,
HIGH COURT, MADRAS.
Executive Chairman:
HON'BLE Dr. JUSTICE VINEET KOTHARI
JUDGE, HIGH COURT, MADRAS



MEMBER SECRETARY:
THIRU K. RAJASEKAR B.Com., B.L.,
DISTRICT JUDGE.

DEPUTY SECRETARY
TMT.T.JAYASHREE B.A., M.L.,
SENIOR CIVIL JUDGE.
Ph. : 25342834
Fax: 25342268
E-mail: tnslsa@gmail.com

TNSLSA. No. 2253/WP/2020

Date: 03.8.2020

To
The Chairman,
(All) District Legal Services Authority,
The Chairman,
(All) Taluk Legal Services Committee,
Madam/Sir,

- Sub: *Welfare Schemes in the State of Tamil Nadu – Request to upload in the Web Site – Regarding.*
- Ref.: 1. Order of Hon'ble Madurai Bench of Madras High Court in W.P. (MD) No.6325 of 2020 dated 22.6.2020.
2. This Authority's letter even number dated 9.7.2020.
3. This Authority's Circular letter even number dated 23.7.2020.

Hon'ble Madurai Bench of Madras High Court in the above reference has directed the Member Secretary, Tamill Nadu State Legal Services Authority to upload all the Welfare Schemes in the State of Tamil Nadu listed in the order passed a Writ Petition in their Websites and sensitize the District Legal Services Authorities and Taluk Legal Services Committees in the State about them.

"It is also observed that any person, who has been denied benefit under any of these Schemes, can approach the Taluk Legal Services Authority or the District Legal Services Authority, as the case may be and the said Authority shall look in to the grievance; interact with the concerned Government Department and address the grievance in accordance with law".

I am sending herewith the copies of G.O's with regard to Welfare Schemes in the State of Tamil Nadu and request you to upload the same in the District Court Websites by providing separate link i.e. "**Welfare Schemes in the State of Tamilnadu**".

The Receipt of this letter may kindly be acknowledged.

Yours faithfully,

- Encl.: 1. Copy of Order of Hon'ble Madurai Bench of Madras High Court in W.P. (MD) No.6325 of 2020 dated 22.6.2020
2. List of Welfare Schmes in the State of TamilNadu
Soft copies are attached with mail.


MEMBER SECRETARY.

D/2088/20